

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 136
CA(CAA)/52(AHM)2021

Order under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

J B Designers Pvt Ltd
Jade Blue Lifestyle India Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)


PRESENT:

For the Applicant : Mr. Sandeep Singhi, Advocate
For the Respondent :

ORDER

Heard the Applicant.

The order is reserved.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

sapna